NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/154/CAA/2017

NAME OF THE TRANSFEROR.

: DYNACON EQUIPMENT PVT LTD

NAME OF THE TRANSFERRRE. : KALAVAKARU ESTATES PVT LTD

UNDER SECTION

: 230

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Vikiam P. Jain Counsel for Shruti krishnam fetitioners for M. T.K. Bhaskar

ORDER

Counsel for the Applicant present and prayed for time to submit final arguments. At request, time is enlarged. Put up on 06.12.2017 at 10.30 A.M.

ghk